NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 749/(MAH)/2017

CORAM:

Present:

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.12.2017

NAME OF THE PARTIES:

Ercon composites

V/s.

R & M International Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.

NAME

DESIGNATION

SIGNATURE

SMORMA

Dowo coti

ORDER

T.C.P. No.749/I&BC/NCLT/MB/MAH/2017

- The Learned Counsel of the Petitioner is present.
- 2. Seeks permission to serve Notice on the Respondents.
- 3. The matter is posted to **22.01.2018**.

Sd/-

11.12.2017

Aah

BHASKARA PANTULA MOHAN

Member (Judicial)